GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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LOK SABHA UNSTARRED QUESTION No. 421 TO BE ANSWERED ON, 24TH JUNE, 2019/ ASHAD 3,1941(Saka) GST EVASION

421. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government proposes to integrate a FasTag bank mechanism with e-way bill and Logistic Data Services to track movement of goods and check GST evasion;
- **(b)** If so, the details thereof;
- (c) Whether the Government has formed a consultation committee to integrate this; and
- (d) If so the details of the committee constituted in this regard?

ANSWER

MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b) Yes, the Government is contemplating integration of E-Way Bill mechanism of GST with FASTag system of National Highway Authority of India (NHAI). The aspect of Logistic Databank integration with FASTag System is being examined.
- (c) & (d) Yes, a Committee of Officers comprising of officers from Central Government, State Governments, GSTN (Goods and Services Tax Network), NIC (National Informatics Centre), GST Council, to examine the issue of use of RFID data for strengthening of E-Way Bill mechanism under GST, was formed by GST Council. The representatives of NHAI and NPCI (National Payments Corporation of India) were also co-opted in the committee. The Committee of Officers has submitted its report to the GST Council, recommending integration of FASTag system with E-Way Bill mechanism. The recommendations of the Committee are under consideration by GST Council.

Further, with regard to integration of FASTag with LDB, a committee comprising of Central Board and Indirect Taxes and Customs (CBIC), NHAI & its associates, NPCI, GSTN, NIC, Delhi Mumbai Industrial Corridor Development Corporation (DMICDC) & its associates was formed to examine the feasibility of the same. The committee has submitted its report, which is being examined.